

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 02.02.2012

OA No. 213/2008 with MA No. 309/2011

None present for the applicants.

Mr. Anupam Agarwal, counsel for respondent nos. 1 to 3.

Mr. Nand Kishore, counsel for respondent nos. 4 to 6 & 8.

From the perusal of the order-sheets, it is evident that none was present on behalf of the applicants on 15.12.2011 and 09.01.2012, and today also, even in the second round, none is present on behalf of the applicants. It appears that the applicants are not interested to prosecute the OA. Accordingly, the O.A. is dismissed in default for non-prosecution on the part of the applicants.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

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